

**Setting up of Railway Medical College in
Mysore, Karnataka**

*415. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the work regarding setting up of a Railway Medical College in Mysore, Karnataka has commenced, if not, the reasons therefor; and
- (b) the time by when it would be established?

THE MINISTER OF RAILWAYS (SHRI MALLIKARJUN KHARGE): (a) No, Sir.

(b) To begin with, five locations *viz.* Chennai, Secunderabad, Guwahati, Lucknow and Kharagpur where Medical Council of India norms with respect to hospital's bed strength, land etc., are more or less being met, have been identified under Phase-I. M/s RITES has been awarded with the work of consultancy for these five locations. Other locations including Mysore shall be considered based on the experience of Phase-I locations. The setting up of Medical Colleges was announced as a Public-Private-Partnership (PPP) with Railway providing requisite land. Since this is a case of PPP, the process includes finding right private partner fulfilling all the criteria and the project getting clearance from various agencies like Medical Council of India (MCI) etc. and hence no definite time can be given at this juncture.

Internet connectivity to Gram Sabhas

†*416. SHRI MAHENDRA SINGH MAHRA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry has decided to provide internet connectivity to all Gram Sabhas of the country, if so, the manner in which the Ministry would determine the order of preference in respect of various States;
- (b) the Gram Sabhas of how many States have been provided with internet connectivity, so far, the name-wise details thereof; and
- (c) whether the Ministry would give preference to the North-Eastern States and Himalayan region of the country for the above-mentioned purpose, if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): (a) National Optical Fibre Network (NOFN) plans to connect

†Original notice of the question was received in Hindi.

all the Gram Panchayats through Optical Fibre Cable (OFC) and provide at least 100 Mbps bandwidth on sharing basis in all the estimated 2,50,000 Gram Panchayat (GPs) of India.

The Project will be implemented in three phases as follows:—

Phases	No. of GPs	Likely date of completion
Phase-I	100000	September, 2014
Phase-II	100000	March, 2015
Phase-III	50000	September, 2015

The details of phase-I are given in Statement-I (*See* below).

(b) Under NOFN Pilot Project 59 GPs were connected by 15.10.2012, in three blocks *viz.* Arain in Ajmer District (Rajasthan) Parvada in Visakhapatnam (Andhra Pradesh) and Panisagar (Tripura). Details are given in Statement-II (*See* below).

(c) All North Eastern States and Himalayan States are included in NOFN project and equal preference has been provided to these States in implementation.

Statement-I

Summary of blocks selected for Phase-I NOFN Project

Sl. No.	Circle	No. of blocks planned	No. of GPs
1	2	3	4
1.	Jammu and Kashmir	22	715
2.	Punjab	67	6145
3.	Uttarakhand	29	1819
4.	West Bengal	285	2815
5.	Andaman and Nicobar Islands	7	69
6.	Assam	91	1013
7.	Bihar	269	4265
8.	Chhattisgarh	30	1963

1	2	3	4
9.	Haryana	63	3212
10.	Karnataka	163	5139
11.	Kerala	161	987
12.	Madhya Pradesh	111	8498
13.	Maharashtra	149	10490
14.	Rajasthan	143	5317
15.	Uttar Pradesh (East)	190	12117
16.	Uttar Pradesh (West)	93	5892
TOTAL:		1873	70456
1.	Arunachal Pradesh	43	447
2.	Manipur	13	310
3.	Nagaland	12	246
4.	Tamil Nadu	11	450
5.	Puducherry	3	98
6.	Tripura	44	618
7.	Meghalaya	28	589
8.	Mizoram	20	290
9.	Gujarat	80	5047
10.	Dadra and Nagar Haveli	1	11
TOTAL:		255	8106
1.	Jharkhand	65	1408
2.	Odisha	174	3297
3.	Himachal Pradesh		
4.	Andhra Pradesh	401	8304
TOTAL:		640	13009
GRAND TOTAL:		2768	91571

Statement-II

	Arain	25.	Lallai
1.	Arain	26.	Manoharpura
2.	Akodiya	27.	Rampali
3.	Bhamolav	28.	Sanpla
4.	Bhogadeet	29.	Soonpa
5.	Chhotalamba	30.	Syar
6.	Dadiya		Panisagar
7.	Oevpuri	31.	Agnipasa
8.	Ohasook	32.	Chandra Haram Para
9.	Gothiyana	33.	Panisagar Swan Block
10.	Jheerota	34.	Panisagar GP
11.	Kalanada	35.	W. Panisagar
12.	Kaseer	36.	Paekuchara
13.	Katsura	37.	Jalabasa
14.	Mandawariya	38.	Rowa
15.	Sandoliya	39.	Bilthai
16.	Sironj	40.	Deocherra
17.	Ajgara	41.	N. Padmabil
18.	Bhagwanpura	42.	Noagaon
19.	Birla	43.	Indurail
20.	Borada	44.	Ramnagar
21.	Fatehgarh	45.	S. Padmabil
22.	Harpura		Parwada
23.	Hingoniya	46.	Parwada
24.	Kheeriya	47.	Bharanikam

48. Thanam	54. Kanaur
49. Vennelapalem	55. Salapuvanipalem
50. Gorlivanipalem	56. Pedamushidiwada
51. E. Bonangi	57. Naidupalem
52. P. Bonangi	58. Ravada
53. Kalpaka	59. Mutyalempalem

Irregularities in award of BWA spectrum

*417. SHRI PRABHAT JHA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of companies which were 140 awarded Broadband Wireless Access (BWA) spectrum in the country during 2010, circle-wise;
- (b) the details of revenue generated from BWA spectrum allocation during 2010;
- (c) whether CAG has pointed out serious irregularities in award of BWA spectrum to private companies and subsequent spectrum trading by these companies which resulted in loss of thousands of crore of rupees, if so, the details thereof and the response of Government thereto; and
- (d) the corrective measures Government would take in this regard?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): (a) Details of the companies which were awarded Broadband Wireless Access Spectrum (BWA) during 2010, in the country, Circle-wise are given in Statement-I (*See* below).

(b) Total revenue of Rs. 25,695.54 crores was received from all successful bidders of the auction held during year 2010. Further, BSNL and MTNL were allotted BWA spectrum in the year 2008 and were required to pay the winning price achieved through auction in the respective service areas. Accordingly revenue of Rs. 12,847.77 crores was received from BSNL and MTNL in the year 2010 after completion of auction of BWA spectrum apart from the successful bidders as given in Statement-I (*See* below).

(c) and (d) No, Sir. CAG has not pointed out serious irregularities in award of BWA spectrum to private companies and subsequent spectrum trading by these companies.